

श्री जयसुख लाल हाथी : राजनारायण जी ने सवाल उठाया कि हमारे देश में जो जन शक्ति है उसका उपयोग करना चाहिये और जहाँ भी कम्प्यूटर्स के प्रयोग से जन शक्ति का उपयोग न हो, लोगों को अपना पैसा न मिले, ऐसा काम नहीं होना चाहिये। तो मैंने कहा कि हमारी नीति यही है कि 'फार द सोशल गुड' जिस चीज से बेकारी न बढ़े, जहाँ रिसर्च की जरूरत हो जहाँ टेकनालाजिकल डेवलपमेंट की जरूरत हो वहाँ अगर कम्प्यूटर्स का प्रयोग उपयोगी हो तो करें। जहाँ तक विदेशों से उनको मंगाने की बात है मैंने बतलाया कि सारी बातों को सोचने के बाद कि कहीं देश में बेकारी तो नहीं बढ़ेगी और जरूरत को देख कर ही मंगाने हैं। तो जहाँ जल्दी का काम है, जहाँ रिसर्च की जरूरत है और जहाँ हाइयर टेकनालाजिकल डेवलपमेंट की जरूरत है, जो काम ह्यूमन एफर्ट से उतनी जल्दी नहीं हो सकता है, वहाँ एक सेलेक्टेड बेसिस पर कम्प्यूटर्स का उपयोग करेंगे। यही सिद्धांत हमने स्वीकार किया है और हम एक कमेटी भी बना रहे हैं जो सारी बातों को सोचे, जिससे इन्डिस्क्रिमिनेट यूज न हो, सोच कर के यूज हो।

श्री राजनारायण : क्या जब तक वह कमेटी रिपोर्ट नहीं आवेगी तब तक नये कम्प्यूटर्स नहीं आवेंगे ?

श्री जयसुख लाल हाथी : जहाँ तक बाहर से मंगाने की बात है हम उसकी उपयोगिता को स्वीकार करने के बाद ही मंजूरी देते हैं।

**STATEMENT BY MINISTER RE
RECOMMENDATIONS OF THE
INDIAN STATISTICAL INSTITUTE
REVIEW COMMITTEE**

THE DEPUTY MINISTER (DR. (SHRIMATI) SAROJINI MAHISHI): Sir, on behalf of Shrimati Indira Gandhi I beg to lay on the Table a statement on action taken on the recommendations of the Indian Statistical Institute Review Committee. [Placed in Library. See No. LT-2500/68.J

SHRI BHUPESH GUPTA (West Bengal) : Mr. Chairman, I have a submission to make about the statement. I submit that this statement be deferred because there are certain big and important policy issues involved in it.

MR. CHAIRMAN : It has been laid on the Table.

SHRI BHUPESH GUPTA : We will not be able to ask for clarifications. This is very important.

MR. CHAIRMAN : You can certainly ask for clarification.

SHRI BHUPESH GUPTA : For the last several years the Prime Minister is directly in charge of it. It is her personal portfolio, the Indian Statistical Institute.

MR. CHAIRMAN : It is there. You can move a motion.

SHRI BHUPESH GUPTA : Therefore, I request, let the Prime Minister come and make a statement, so that we can ask some questions. I may tell you that this matter has been brought to our notice by the scientific workers and this has been hanging fire for a long time. Therefore, I request you. We are not in a hurry to have the statement just now. It can be made in the afternoon. Let the Prime Minister come.

MR. CHAIRMAN : Mr. Bhupesh Gupta, the statement has been laid on the Table of the House, so that everybody can read it. Certainly I consider this to be an important matter and there will be occasion to discuss it.

**REFERENCE TO PROBE INTO THE
BIRLA AFFAIRS**

SHRI M. P. BHARGAVA (Uttar Pradesh) : Mr. Chairman, with your permission, I want to draw the attention of the House to a news item appearing in yesterday's Patriot. It is about the Birla probe decision put off again. We have been told by the Minister of Industrial Development and Company Affairs, session after session, that a decision will be taken soon, but the decision is not forthcoming. I would request the Government to come to a decision and announce before the House rises this session as to what they intend to do about this matter.